

-NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.09.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

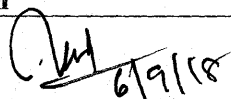
S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 169 of 2018	Numetal Ltd. Vs. Satish Kumar Gupta &Ors. With	Rudreshwar Singh	Ronak Dhillon-R1 Misha – R2
2.	Comp. App. (AT) (Ins) No. 207 of 2018	Numetal Ltd. Vs. Satish Kumar Gupta RP &Anr. With	Rudeshwar Singh	SumitAttri Ronak Dhillon-R1 Misha –R2
3.	Comp. App. (AT) (Ins) No. 171 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors. With	Sudhir Sharma	Raunak Dhillon-R1
4.	Comp. App. (AT) (Ins) No.172 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors. With	Sudhir Sharma	Raunak Dhillon-R1
5.	Comp. App. (AT) (Ins) No. 173 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors.	Sudhir Sharma	Raunak Dhillon-R1

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 131 of 2018	Anil Goel (Resolution Professional) Vs. LML Ltd.	Tarun Mehta	
7.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	
8.	Comp. App. (AT) (Ins) No. 525 of 2018	Ramakant Suryanath Pande Vs. CS Prakash K Pandya	Shantanu Parashar	
9.	Comp. App. (AT) (Ins) No. 527 of 2018	BMW India Pvt. Ltd. Vs. Parsoli Motor Works Pvt. Ltd. & Anr.	Diwakar Maheshwari	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
11.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
12.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. &Anr. With	Santanu Ghosh	Kunal Singh (R2)



13.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)
14.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. With	Amit George	
15.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	
16.	Comp. App. (AT) (Ins) No. 407 of 2018	Rahul Aneja (Shareholder of J.D. Aneja Edibles Pvt. Ltd.) Vs. Sushant Aneja & Anr.	Sanjiv Dagar	

For Hearing

17.	Comp. App. (AT) (Ins) No. 182 of 2018 Part Heard	Bhavik Bhimiyani Vs. Uday Vinodchandra Shah (R.P.) of Neelkanth Township & Construction Pvt. Ltd. & Ors.	Smriti	Abhishek Anand -R1
18.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
19.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India with	Nisha Kaur Uberoi	Bindu K. Nair
20.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
21.	Comp. App. (AT) (Ins) No. 326 of 2017	Manish Jain (Corporate Debtor) Vs. Central Bank of India	Purti Marwaha Gupta, Henna George	Jaswinder Singh (R-1) Abhishek Annad Anant A. Pavgi (R-2)

12:00 Noon

For Hearing

22.	Comp. App. (AT) No. 100 of 2018	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Gaurav Agrawal	Ashish Tiwari
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02: 00 P.M.

For Hearing

23.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI & Ors. With	Naval Chopra	Neha Mishra (R-CCI)
24.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)

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25.	Comp. App. (AT) (Ins) No. 152 of 2018	Acquisory Consulting LLP Vs. BCC Infrastructure Pvt. Ltd.	Prashant Jain	Shantnanu Singh
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Note: Court will rise at 3 :00 P.M.

Copy to: -

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4. Website: www.nclat.nic.in

Prashant Jain
6/9/18

Shantnanu Singh
6/9/18

By Order
[Signature]
Joint Registrar

6-9-18